NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 741/16 in CP 272/16	TP 214/17	Hearing	391/394	Citrix R&D India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rithiha for C. K. Nandakuma	Petutiones	Mother
0	16.421101587		
21	Prima Helti	Roc	Pus

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC and RD is present. She again requested time to file report.

Time extended finally to 05.09.2017.

MEMBER (J)

MEMBER (T)